

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/5892/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 11th August, 2022.

Sub: **Casual leave.**

Ref:- No. DJ(G) 8737 dated 10.08.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 16.08.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 15.08.2022 till the morning of 17.08.2022**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sgt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/5893/dated , 11-08-2022

Copy to.

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

P